

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GOPALGANJ.

Order No.....<sup>80</sup>A/2018 dated.....<sup>17.3.18</sup>

Consequent upon the superannuation of Sri Md. Jafar Imam Malick, District and Sessions Judge-cum-Chairman and Sri Ranjan Kumar, ADJ-I-cum-Member appointment Committee, Civil Court, Gopalganj and designated Sri Brajesh Kumar Pandey, ADJ-II as ADJ-I, a new Appointment Committee, Civil Court, Gopalganj is required to be reconstituted.

Therefore, a new Appointment Committee of this Judgeship is reconstituted comprising the following officers :-

1. Sri Shailendra Kumar, District and Sessions Judge :- Chairman.
2. Sri Brajesh Kumar Pandey, ADJ-I :- Member.
3. Sri Bharat Tiwari, ADJ-II :- Member.

Inform all concerned.

Sd/- S.Kumar.  
District & Sessions Judge,  
Gopalganj.  
17.3.18

Office of the District & Sessions Judge, Gopalganj.

Memo No. <sup>825-29</sup>.....dated.....<sup>19.3.18</sup>.....

Copy forwarded to <sup>System. D. W.</sup>.....Gopalganj for information and necessary action.

<sup>Haw</sup>  
J/I/Admn.